# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES LOK SABHA

STARRED QUESTION NO.\*116
TO BE ANSWERED ON 18.12.2018

### **Identity Cards for Divyang Persons**

#### \*116. SHRI OM PRAKASH YADAV:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has prepared any plan to issue separate new identity cards for 'Divyang' persons;
- (b) if so, the details of the works for which the said identity card is likely to be authorized;
- (c) the time by which the said work is likely to be completed; and
- (d) the name of the agency authorized by the Government for the said purpose?

#### **ANSWER**

## MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT)

(a) to (d) A statement is laid on the table of the House.

Statement referred in reply to part (a) to (d) of Lok Sabha Starred Question No. 116 for answer on 18/12/2018 regarding "Identity Cards for Divyang Persons" raised by Shri Om Prakash Yadav

- (a) & (b) Yes, Sir. With a view to create a national database on persons with disabilities and also to ensure issuance of identity card to each person with disability in the country through uniform web-based programme, Ministry implements Unique Disability Identity(UDID) Card project. No benefit/work has been linked with the UDID Card by the Central Government at this stage.
- (c) The UDID project involves issuance of disability certificates and UDID cards which is an ongoing process. As such no definite time can be envisaged.
- (d) While the Ministry has engaged M/s Silver Touch Technologies Ltd for developing the application software and training, M/s Versatile Card Technology Private Ltd., Chennai has been engaged for printing the UDID card. The competent medical authorities constituted by the State Governments/UTs are authorized to issue disability certificates as well as UDID cards.

\*\*\*\*